

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 58 of 2020

IN THE MATTER OF:

Harish Khurana
Liquidator of TEIL Projects Ltd.

...Appellant

Versus

M/s. Engineers India Ltd. & Anr.

...Respondents

Present:

For Appellant :

Mr. Harish Khurana, Liquidator
Ms. D. Ramya Gayathri, Advocate

For 1st Respondent:

Mr. Anil Kaushik and Mr. Abhishek Mishra,
Advocates

O R D E R

04.02.2020 Post the case 'for orders' on **18th February, 2020** before the appropriate Bench.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansilal Bhat]
Member (Judicial)

/ns/RR/